Title: Need to give compensation to farmers whose lands have been acquired for construction of bye-pass in Dharwad, Karnataka.

SHRI PRALHAD JOSHI (DHARWAD): Mr. Chairman, Sir, my Constituency Hubli, Dharwad is the second largest city in the State of Karnataka after Bengaluru. Three National Highways pass through the heart of Hubli city and the resultant traffic creates a lot o road congestion and traffic hazards. To avoid this, the Ministry of Surface Transport has taken up a project of constructing a bypass connecting National Highway 218, National Highway 63 and National Highway 4. But unfortunately, as per the revised estimate, the compensation that was to be released by the Ministry of Surface Transport, Government of India, was not released. The farmers there are on strike to get their compensation. I, therefore, urge the Government of India to release the funds immediately to the Karnataka Government so that farmers get their compensation.